

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9907/2024

[Arising out of impugned final judgment and order dated 11-09-2023 in LPA No. 615/2017 passed by the High Court of Jharkhand at Ranchi]

ARCHANA

Petitioner(s)

VERSUS

STATE OF JHARKHAND & ORS.

Respondent(s)

[ALONG WITH RECORD OF SLP (CIVIL) No. 24976/2023]IA No.74983/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.74986/2024-EXEMPTION FROM FILING O.T. and IA No.74980/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 74983/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 74986/2024 - EXEMPTION FROM FILING O.T.
IA No. 102562/2024 - MODIFICATION OF COURT ORDER
IA No. 74980/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 24360/2023 (XVII-B)

IA No. 253879/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 222978/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 222981/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 26814/2023 (XVII-B)

IA No.251941/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.251946/2023-EXEMPTION FROM FILING O.T.

SLP(C) No. 6550/2024 (XVII-B)

FOR ADMISSION and I.R.and IA No.8893/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.8894/2024-EXEMPTION FROM FILING O.T.

CONMT.PET.(C) No. 64/2024 in SLP(C) No. 24360/2023 (XVII-B)
FOR ADMISSION

Date : 19-12-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) :Ms. Pooja Dhar, AOR
Mr. Siddhartha, Adv.
Ms. Nandita Seth, Adv.
Ms. S. Ambica, Adv.
Mr. Raj Singh, Adv.

Mr. Kumar Shashank Shekher, Adv.
Mr. Vatsalya Vigya, AOR

Mr. Sanjay R Hegde, Sr. Adv.
Mr. Gyanant Singh, Adv.
Mr. Abhishek Rai, Adv.
Mr. Pratap Shanker, Adv.
Ms. Shilpi Shrivastava, Adv.
Mr. Swetank Shantanu, AOR
Mr. Sarthak Shankar, Adv.

Mr. Kripa Shankar Prasad, AOR
Mr. Yogesh Kumar Dahiya, Adv.
Mr. Mohd Ainul Ansari, Adv.
Mr. Manoj Kumar Goyal, Adv.
Mr. Sanjeev Saroha, Adv.
Mr. Naveen Kumar, Adv.
Mr. Rishabh Goyal, Adv.
Mrs. Rashmi Naraina, Adv.
Ms. Mehjabin Ansari, Adv.

For Respondent(s) :Mr. Tarkeshwar Nath, Adv.
Mr. Harshit Singh, Adv.
Mr. Anant Dev, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Kumar Shashank Shekher, Adv.
Mr. Vatsalya Vigya, AOR

Mr. Rajat Bhardwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. List on 24.02.2026 (NMD)
2. In the meanwhile, counter and rejoinder affidavit may be exchanged.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR